## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2845 ANSWERED ON:07.12.2009 OMBUDSMAN IN TAELECOM SECTOR Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to appoint an Ombudsman to settle grievances and disputes of telecom subscribers;
- (b) if so, the details thereof alongwith the likely jurisdiction and status of the Ombudsman; and
- (c) the time by which it is likely to be appointed?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) No, Madam. There is no proposal to appoint and Ombudsman to settle telecom grievances/ disputes.
- (b) & (c) Does not arise in view of (a) above.